

competition in this matter, the Central Government would take some steps to have some uniformity in the matter of tuition fees also ?

Dr. M. M. Das : So far as the State universities are concerned, I do not think that either the Central Government in the Ministry of Education or the University Grants Commission has got any authority to go into this question at all. When the University Grants Commission Bill was discussed in this House, hon. Members were very keen to maintain the autonomy of the universities. But now they want the Central Government to do something. They cannot eat the cake and have it too.

श्री एम० एल० द्विवेदी : क्या यह सम्भव है कि राज्य सरकारों के पास जो विश्वविद्यालय हैं उनमें जो ट्यूशन फीस चार्ज की जा रही है उसके सम्बन्ध में इतिला माननीय पार्लियामेन्टरी सेक्रेटरी महोदय इकट्ठी करके सदन-पटल पर रख देंगे ?

Dr. M. M. Das : If the hon. Member wants, then we should try to collect the information from the State universities and place it on the Table of the House.

Shri M. L. Dwivedi : Yes.

श्री धूसिया : क्योंकि दिल्ली यूनिवर्सिटी सेंटर से मदद पाती है, ऐसी हालत में क्या गवर्नमेंट यूनिवर्सिटी को एड्वाइस करेगी कि वह फीस कम कर दे ताकि गरीब आदमियों को कुछ आसानी हो जाए ?

Dr. M. M. Das : So far as the Central Government are concerned, at present there is no proposal to ask the Delhi University to reduce their fees.

Shri Dhushiya : It is not a question of asking. It is a matter of advice. The Parliamentary Secretary stated that Government are not going to instruct the universities. I want to know whether as a matter of advice, Government will advise them to reduce their fees so that the poor may get some benefit therefrom ?

Dr. M. M. Das : Government will bear in mind the advice and the suggestion given by the hon. Member.

JANATA COLLEGES

***1171. Shri Madiah Gowda :** Will the Minister of Education be pleased to state:

(a) whether a Seminar was organised to consider the problems of Janata Colleges;

(b) if so, the nature of the recommendations made by the Seminar; and

(c) the steps taken to implement them?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 48.]

(c) These are under consideration of the Government.

Shri Madiah Gowda : May I know whether these janata colleges will have any relationship with the institutes of higher education for the rural areas ?

Dr. M. M. Das : The hon. Member himself is the *ex*-chairman of the Mysore State Council for Adult Education; and he actively participated in the seminar in question. So, he knows better than I.

Shri Bhagwat Jha Azad : We also want to have the information.

Mr. Speaker : The Parliamentary Secretary will certainly answer this question. The hon. Member puts the question not only for his information but for that of the House, also. If the answer is in the affirmative, the Parliamentary Secretary may try to suggest something. If it is in the negative, then he may say something else. Therefore, no Minister or Parliamentary Secretary on this side need say that the hon. Member knows. If he does not want to say anything, then let him not say, and if he wants to say something, let him say that.

The Deputy Minister of Education (Dr. K. L. Shrimali): The answer to the hon. Member's question is that the rural institutes which are proposed to be set up will have very close relationship with the janata colleges in all kinds of extension work and extension activities.

Shri Madiah Gowda: May I know how far the recommendations of the Shrimali Committee to start one janata college in each district have been given effect to?

Dr. K. L. Shrimali: Government are implementing the recommendations of the committee to which the hon. Member has referred. The national council met only yesterday and day before yesterday, and has arrived at some tentative conclusions for implementing some of the recommendations. It may take some time to implement the whole report.

Shri Basappa: May I know the courses of study that are contemplated in this rural higher education?

Dr. K. L. Shrimali: The courses are given in the report itself.

Sardar Iqbal Singh: May I know whether any janata college will be opened in the rural areas also?

Dr. K. L. Shrimali: We do not make any distinction between rural and urban areas. Rural areas will certainly get preference.

Shrimati Kamlendu Mati Shah: May I know in how many districts of U.P. there are janata colleges, and whether a janata college is to be opened in Tehri-Garhwal also?

Dr. K. L. Shrimali: That is a much wider question.

Mr. Speaker: Details may be asked for privately.

PAKISTAN CURRENCY CONVERSION FACILITIES

*1173. **Dr. Satyawadi:** Will the Minister of Finance be pleased to state:

(a) whether in view of the devaluation of the currency in Pakistan any facilities have been provided to the

Nationals of India and Pakistan to encash their cheques in the banks of the two Countries; and

(b) whether facilities exist in the Indian banks for conversion of Pakistan Currency notes into Indian notes and *vice-versa* in the changed circumstances?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Facilities for encashment of cheques, drawn for the purpose of petty local disbursements, on non-resident accounts, which were in existence prior to the 27th February, 1951—the date on which exchange control was instituted between the two countries—or which have been allowed to be opened thereafter with the special permission of the Reserve Bank of India/State Bank of Pakistan, are available in both India and Pakistan. No additional facilities have been provided after devaluation of Pakistan rupee.

(b) Banks authorised to deal in foreign exchange and Money Changers had been permitted long before devaluation of Pakistan rupee to buy and sell Pakistan currency notes at rates determined on a commercial basis. Banks in India do not normally purchase these notes as there is no demand for them. Authorised Money Changers at the border railway stations do purchase and sell this currency.

डा० सत्यवादी : क्या यह सच है कि पाकिस्तानी और हिन्दुस्थानी नोटों का तबादला बोर्डर (सीमा) पर जिस शरह (दर) से हो रहा है वह उस शरह से जो की सरकार की मंजूरशुदा शरह है, भिन्न है ?

श्री बी० आर० भगत : जैसे मैं ने कहा वह तो कमर्शल (व्यापारिक) ढंग से होता है और जो रेट है वह हर रोज उंचे नीचे जाता रहता है।

Shri N. B. Chowdhury: May I know whether Government have any information about the unofficial rate of exchange of the Pakistan rupee in the Indian markets?